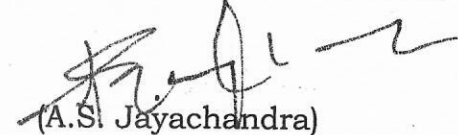


**OFFICE OF THE DISTRICT & SESSIONS JUDGE,
SHAHDARA DISTRICT : KARKARDOOMA COURTS, DELHI**

ORDER

In partial modification of the earlier Orders of this office, with respect to do the urgent miscellaneous work of any of the following courts of Shahdara District, in case the Presiding Officer thereof happens to be on leave or is not available due to any reason, following arrangements of link Judicial Officers are made with immediate effect :-

S. no.	Name of the Courts	Name of 1st Link Officers.	Name of 2nd Officers.
1	Ms. Geetanjali, SCJ-cum-RC.	Sh. Sudhir Kumar Sirohi, ACJ/CCJ/ARC.	Sh. Sushant Changotra, JSCC/ASCJ/GJ.
2	Sh. Sushant Changotra, JSCC/ASCJ/GJ.	Ms. Geetanjali, SCJ-cum-RC.	Sh. Sudhir Kumar Sirohi, ACJ/CCJ/ARC.
3	Sh. Sudhir Kumar Sirohi, ACJ/CCJ/ARC.	Sh. Sushant Changotra, JSCC/ASCJ/GJ.	Ms. Geetanjali, SCJ-cum-RC.


(A.S. Jayachandra)
District & Sessions Judge,
SHD, Karkardooma Courts, Delhi.

No. 6382-96/Judl/SHD./KKD/Delhi/2018. Dated...14/8/18.....

Copy forwarded for information/necessary action to :

1. The Hon'ble Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge, Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned.
4. The Incharge, Filing Section, Shahdara District, Karkardooma Courts, Delhi.
5. The PRO/APRO, Karkardooma Courts, Delhi.
6. The Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
7. The A.O. (Judl.) Admn., Shahdara District, Karkardooma Courts, Delhi.
8. The Website Committee, Karkardooma Courts, Delhi.
9. The Website Committee, Tis Hazari Courts, Delhi.
10. The Reader to the undersigned.


District & Sessions Judge
SHD, Karkardooma Courts, Delhi.